

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building , 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 86/TT/2012

Date: 29.4.2013

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for (i) Vindhyachal IV-Vindhyachal Pooling Station 400 KV D/C (QUAD) (Bypassing Vindhyachal Pooling Station) TL and (ii) 400 kV D/C Sasan- Vindhyachal Pooling Transmission Line associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project (under interim contingency arrangement for power evacuation) in Western Region for tariff block 2009-14 period

Sir,

I am directed to refer to PGCIL affidavit dated 14.2.2013 and to advise you to furnish the following information, with advance copy to the respondents/ beneficiaries, by 29.5.2013:-

- (i) When the asset was put under commercial operation?
- (ii) From which date the transmission charges have been included in the PoC?

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)